

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/78/2021
NAME OF THE COMPANY	PRG Buildcon Pvt Ltd
NAME OF THE PETITIONER(S)	Zealtop Granito Pvt Ltd
NAME OF THE RESPONDENT(S)	PRG Buildcon Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared.

Issue notice to the Corporate Debtor.

Operational Creditor is directed to serve notice to the Respondent by way of email as well as by Speed Post and file affidavit within two weeks.

Matter stands adjourned for further consideration to 08.04.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL